

गृह-कार्य संचालन में राज्य-मंत्री की बतौर) : (क) जी नहीं ।

(ख) घोर (ग) प्रश्न ही नहीं उठते ।

National Library, Calcutta

3692. **Shri Sanganna:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether it is a fact that the proceedings of Parliament of India from 1952 onwards are not available in the National Library, Calcutta; and

(b) if so, the reasons therefor?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) and (b). Except for a few numbers, which were not received from the publishers, the proceedings are available. Efforts are being made to procure copies of the missing items.

Harijan Welfare Board, Delhi

3693. { **Shri B. K. Gaikwad:**
Shri Dige:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that some workers of the Harijan Welfare Board, Delhi were prosecuted recently for misappropriating public funds; and

(b) if so, the details of the case?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) Yes, Sir.

(b) Shri Jia Lall Kardam, a member of the Harijan Welfare Board, Delhi and Sarvashri Parbhathi Ram and Mittar Sain, members of the Zonal Committees, constituted by the said Board, have been prosecuted for having got Rs. 750 paid for repair of a well at Azadpur and Rs. 500 for

repair of a well at Dhirpur on their identification in the name of persons who either did not exist or who neither applied nor received the payment. The case is *sub-judice*.

Interpreters for Tripuri Language

3694. **Shri Bangshi Thakur:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that there were interpreters for Tripuri language before integration of the State for facilitating the tribals of Tripura to represent their cases before the Court of Tripura;

(b) whether such posts still exist; and

(c) if not, the reason therefor?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes; there was one post of Interpreter in Tripuri language in only one sub-divisional court in the pre-integration period and the incumbent of the post retired in 1947.

(b) No.

(c) Interpreters for depositions made in Court are appointed whenever found necessary.

Village Map of India

3695. { **Shri Bhogji Bhai:**
Shri Rameshwar Tantia:

Will the Minister of Scientific Research and Cultural Affairs be pleased to state what steps so far have been taken to prepare a Village Map of India?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): The English Edition of the National Atlas of India, which will be published by the end of the Second Five Year Plan, will contain a map showing the location of all Census villages. Information for the map is being collected.